

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

SENIOR CIVIL JUDGES - Transfers and Postings of Senior Civil Judges
- ORDERS - ISSUED.

ROC.NO.4862/2024-B.SPL.

NOTIFICATION NO.673-B.SPL.

DATED: 16.12.2024

The High Court is pleased to pass the following Transfers and Postings of Senior Civil Judges:-

The Senior Civil Judges, mentioned in Column Number 2 are transferred and posted to the station mentioned in Column Number 3 of the corresponding row. Further, the officer mentioned in column number 2 are directed to handover charge of their post and also the posts for which they have been holding in full additional charge, if any, to the officer mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and take charge of their respective post and also the posts which his/her predecessor is holding full additional charge, from the officer mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri Md.Abdul Javeed Pasha, VII Additional Chief Metropolitan Magistrate, Hyderabad.	Secretary, District Legal Services Authority, Criminal Courts, Hyderabad. Vice Smt. P.Aruna Kumari Transferred	Smt. P.Aruna Kumari	
2.	Smt. P.Aruna Kumari, Secretary, District Legal Services Authority, Criminal Courts, Hyderabad.	VII Additional Chief Metropolitan Magistrate, Hyderabad. Vice Sri Md.Abdul Javeed Transferred	Sri Md.Abdul Javeed Pasha	

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the Metropolitan Sessions Judge, Hyderabad, shall make alternative arrangements under intimation to the High Court.

- NOTE:
1. The officers shall get themselves relieved from their present post(s) and join in their new post(s) with immediate effect.
 2. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordship's for kind perusal).
3. The Registrar General and other Registrars, High Court for the State of Telangana at Hyderabad.
4. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The VII Additional Chief Metropolitan Magistrate, Hyderabad.
7. The Secretary, District Legal Services Authority, Criminal Courts, Hyderabad.
8. The Pay and Accounts Officer, Hyderabad.
9. **THE SECTION OFFICERS :**
 - a) Special Officers Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P. Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

+ Spare... Concerned Seat.